


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.325/241/HDB/2017
NAME OF THE COMPANY	Luit Infratech Pvt Ltd
NAME OF THE PETITIONER(S)	Movva Vasu Rama Krishna
NAME OF THE RESPONDENT(S)	Luit Infratech Pvt Ltd & 3 others
UNDER SECTION	241-242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh o/o. R. Raghunandan Rao	Advocate	99666 22805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.G.Bhupesh, learned counsel for the Petitioner.

Petitioner is directed to serve notice personally to the Respondents. Post the case on 17.01.2018.



MEMBER (TECHNICAL)



MEMBER (JUDICIAL)